

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-14-2020**

Mr. Jose Remedios Rodrigues ... Petitioner

Vs

Presiding Officer ... Respondent

Ms. Mehendi Naik Desai, Advocate for the Petitioner.

Shri Nigel Da Costa Frias, Advocate for the Respondent No.2.

Shri Nikhil Vaze, Advocate for the Respondent No.3.

Coram :- DAMA SESHADRI NAIDU, J.**Date :- 6th OCTOBER 2020****P.C. :**

The petitioner's counsel seeks time.

2. Post the matter on 13.10.2020.

3. The interim protection granted earlier to continue for two more weeks.

DAMA SESHADRI NAIDU, J.

NH